

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

73. IA 1545/2023  
IA 1702/2023  
IA 1717/2023  
IN  
C.P. (IB)/1443(MB)2020

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Vikash Parasampuria  
Vs.  
Bombay Rayon Fashions Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Siddharth Ranade a/w Nishi Bhankharia and Kanika Sharma, Ld. Counsel for the Resolution Professional present. Mr. Ashsih Mishra, Ld. Counsel for the Applicant present in IA-1717/2023. Mr. T. N. Tripathi, Ld. Counsel for the Respondent No.2 present in IA 1702/2023 & IA 1545/2023.

**IA-1545/2023, IA-1702/2023 and IA-1717/2023**

2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

**PRABHAT KUMAR**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**